

Government of India
Ministry of Drinking Water and Sanitation
LOK SABHA
UNSTARRED QUESTION NO.1080
TO BE ANSWERED ON **08-02-2018**

Implementation of SBM (G)

†1080. **SHRI SHARAD TRIPATHI:**

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the details of targets fixed and strategies adopted under Swachh Bharat Mission-Gramin (SBM-G), State-wise;
- (b) whether there is any gap between the targets fixed under this Mission and the achievements made thereon;
- (c) if so, the details thereof and the steps taken by the Government to bridge this gap, State/UT-wise;
- (d) whether there is any delay on the part of the Government in releasing of sanctioned funds;
- (e) if so, the details thereof and the action taken by the Government in this regard; and
- (f) the other steps taken by the Government for effective implementation of SBM-G in the country?

ANSWER

MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) The Swachh Bharat Mission (Gramin) [SBM (G)] was launched on 2nd October, 2014 with the aim to attain Swachh Bharat by 2nd October 2019. The focus of the scheme is on behavior change and usage of toilets. Since SBM(G) is a demand driven scheme, State-wise targets are not fixed. However, the number of individual household latrines (IHHLs) constructed during last 3 years and current year under SBM(G), State/UT-wise, as per the information available on the Integrated Management Information System (IMIS) of SBM(G) is at Annexure.

(b) No, Madam.

(c) Question does not arise.

(d) No, Madam.

(e) Question does not arise.

(f) The following steps taken by the Ministry for effective implementation of SBM-G in the country

- Focus on behavior change: Community based collective behavior change has been mentioned as the preferred approach, although the States are free to choose the approach best suited to them. Focus is also on creation of complete open defecation free (ODF) villages, rather than only on construction of individual toilets. This entails triggering the entire village into changing their behavior.
- The programme provides flexibility to the States in the implementation. This is essential, given the vast socio-economic-cultural diversity of India, and also from the point of view of promoting innovations.
- There is a greater emphasis on capacity building, especially in community approaches and programme management. Lack of adequate capacities is a major challenge in scaling up the programme. Therefore, various initiatives are being taken to reach out to all the stakeholders. From the Government of India side, the States and select organizations (called Key Resource Centres) are being trained. These in turn are, carrying out trainings at the sub-State level. The key official at the district level-Collector-has been roped in the programme to provide leadership at the district level.
- The programme is being run as a *janandolan* with cooperation of all sections of the society including the NGOs, Corporates, youth etc. The Panchayats are being actively involved.
- ZilaSwachhataPreraks are being engaged for support of districts.

**Statement referred in part (a) of the reply to Lok Sabha Un-Starred Question No.1080
due for reply on 08-02-2018**

**State/UT-wise Individual household latrines(IHHLs) constructed during last three years and
current year as on 06-02-2018**

S.N.	State/UT	2014-15	2015-16	2016-17	2017-18 (Upto 06-02-2018)
1	A & N ISLANDS	0	0	979	15989
2	ANDHRA PRADESH	213867	354996	788496	1428373
3	ARUNACHAL PRADESH	12902	19439	42552	41460
4	ASSAM	148237	465545	1054882	562972
5	BIHAR	165457	427038	872331	1792494
6	CHHATTISGARH	39128	357107	1464977	923459
7	D & N HAVELI	0	0	0	17907
8	DAMAN & DIU	0	0	0	1600
9	GOA	0	28637	0	0
10	GUJARAT	335762	922728	1559806	428648
11	HARYANA	107765	132661	126162	319777
12	HIMACHAL PRADESH	54265	66632	80521	10
13	JAMMU & KASHMIR	8496	64665	83455	223574
14	JHARKHAND	98512	315130	832239	822606
15	KARNATAKA	791687	533011	720075	1260119
16	KERALA	34101	11752	195090	0
17	MADHYA PRADESH	521739	1022566	1860073	2067101
18	MAHARASHTRA	500897	889170	1917675	1950244
19	MANIPUR	27860	47636	41423	34263
20	MEGHALAYA	42002	44129	45973	87138
21	MIZORAM	534	6026	2872	13759
22	NAGALAND	0	22617	38112	14869
23	ODISHA	130925	1329832	1263960	449256
24	PUDUCHERRY	0	0	2430	4433
25	PUNJAB	9887	71543	106626	56904
26	RAJASTHAN	653306	2164590	2721433	1969867
27	SIKKIM	3562	3707	0	0
28	TAMIL NADU	378162	948287	1139701	1637195
29	TELANGANA	130725	240168	520092	1305202
30	TRIPURA	24869	61173	43829	27222
31	UTTAR PRADESH	515427	694487	1740917	3164757
32	UTTARAKHAND	57833	64030	335264	42962
33	WEST BENGAL	847080	1432065	2322394	912245
	GRAND TOTAL	5854987	12741367	21924339	21576405